GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION NO: 2466 TO BE ANSWERED ON 04.08.2025

Non-utilization of Funds under Central Pollution Scheme

2466. ADV. ADOOR PRAKASH:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government noted the observation of the Parliamentary Panel that majority of funds allocated for control of pollution under Central Pollution Scheme in 2024-25 has not been utilized;
- (b) if so, the details thereof:
- (c) the reasons for underutilization of funds while the country is facing significant pollution challenges; and
- (d) whether the Government has taken any action in this regard, if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI KIRTI VARDHAN SINGH)

(a) to (d): The Ministry of Environment, Forest and Climate Change acknowledged the para 2.3 and 5.4 of the 392nd report on Demands for Grants (2025-26) of the Ministry of Environment, Forest and Climate Change (demand no. 28) of the Department-related Parliamentary Standing Committee on Science and Technology, Environment, Forests and Climate Change.

The utilization of funds in FY 2024-25 'Control of Pollution' scheme in March, 2025 is to be seen in the context of clubbing together of funds for FY 2024-25 & 2025-26. The Cabinet approved an amount of Rs. 1949.80 crore for FY 2024-25 and FY 2025-26 in March, 2025 along with the direction that unutilised funds of FY 2024-25 will be carried over/ re-allocated to FY 2025-26. There is no actual loss/surrender of any amount in the scheme for 2024-25

Ministry has received Rs.853.90 crore in the current FY 2025-26 (under BE 2025-26) and funds of Rs.410.885 crore has since been released under the Central Sector Scheme 'Control of Pollution' so far. The Ministry has taken all possible measures like advance planning, preparation and execution of proposals pertaining to 'Control of Pollution' Scheme in a time bound manner to utilize the budgetary allocation under the scheme.
